

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 176/2023

Rohit Padha Vs. Union Territory of Jammu & Kashmir

IN THE MATTER OF:

Rohit Padha

.....PETITIONER

VERSUS

Union Territory of Jammu & Kashmir

.....RESPONDENT

MEMO OF PARTIES

Rohit Padha

.....PETITIONER

Versus

1. **Chief Secretary,**
Union Territory of Jammu & Kashmir
Email: cs-jandk@nic.in ...Respondent No. 1
2. **Principal Secretary,**
Urban Development, Union Territory of Jammu & Kashmir
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3. **Member Secretary, Central Pollution Control Board (CPCB)**
Paryavaran Bhawan, East Arjun Nagar, Delhi-110032
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4. **Member Secretary, J&K Pollution Control Committee**
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5. **Chief Executive Officer,**
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6. **District Magistrate/ Deputy Commissioner,**
District Udhampur
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